

Central Administrative Tribunal
Principal Bench: New Delhi

(2)

OA No. 1852/97

New Delhi, this the 8th day of August, 1997

Hon'ble Dr. Jose P. Verghese, Vice-Chairman(J)
Hon'ble Shri K. Muthukumar, Member (A)

Shri Vidya Sagar Prasad
s/o Shri Shiv Raj Prasae,
Q.No. 203, Mohammadpur,
Govt. Colony,
R.K.Puram, New Delhi.Applicant

(By Advocate: Shri T.D.Yadav)

Versus

Union of India through

The Secretary,
Union Public Service Commission,
Dholpur House,
Shahjahan Road,
New Delhi.Respondents

(By None)

O R D E R (ORAL)
[Dr. Jose P. Verghese, Vice-Chairman (J)]

Counsel for the applicant states that the applicant has made a representation on 11.4.1996 and the acknowledgement thereof is available at page 6 of the paper book. Representation at page 6 of the paper book only shows that the applicant is more sure that he would qualify the preliminary examination but he has been declared unsuccessful.

In the circumstances, this OA is not maintainable and the same is dismissed. There shall be no order as to costs.


(K. Muthukumar)
Member (A)


(Dr. Jose P. Verghese)
Vice-Chairman (J)